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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.22/ BB/ 2017	-	For filing OL/ROC report	230/ 232	Transcendental Rentals Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER REI	PRESENTATION TO WHOM	SIGNATURE
!	RC POAKASH KUMAR Adent	petitions	
	99,0059 2244		

ORDER

Counsel for Petitioner is present. Assistant from O.L office is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & R.D is also present. Await report from ROC-Karnataka, Bangalore. Already common reports from R.D has (20) received. Await O.L report. List it on 17/01/2018.

Member (T)

Member (J)